

(d) to what extent the trade between the two countries will increase?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) No, Sir. However, a trade mission sponsored by the U. S. Department of Commerce visited India in December 1974 to study the Indian market for a range of U. S. mining, construction and earthmoving equipment and to explore the possibilities for specific agency arrangements, distributorship, joint ventures and direct sales.

(b) Yes, Sir. At the meeting of the Indo-US Economic and Commercial Sub-commission held in January 1975 it was agreed that a Joint Business Council may be set up.

(c) The Joint Business Council will increase contacts between the business sectors of India and the U.S.A. to foster the growth of trade and investment cooperation between the two countries.

(d) While attempts are being made to increase the trade, it is not possible to estimate precisely to what extent trade will expand.

Projects for Boosting Export of Woollens

1660 **SHRI MOHINDER SINGH**
Will the Minister of FINANCE be pleased to state:

(a) whether a site in Punjab has been selected where the Central Government intend to set up one of the three projects for boosting export of woollens;

(b) if so, when a final decision in this regard is likely to be taken; and

(c) whether the State will have to share any of the financial involvements therein?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). While no project is being launched specifically for export promotion of woollens, it has been decided to set up with UNDP assistance one wool dyeing and finishing plant at Ludhiana in Punjab, the Government of Punjab has selected a 4 acre site at Ludhiana for this purpose.

(c) Yes, Sir.

Ceiling on Possession of Gold Ornaments by an Individual Joint Family Members

1661 **SHRIMATI SAVITRI SHYAM** Will the Minister of FINANCE be pleased to state

(a) whether Government propose to bring forward a bill in the current session for the ceiling on possession of gold ornaments by an individual and/or joint family members; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) No, Sir.

(b) Does not arise

सुर्की को ट्रेक्टरों का निर्यात

1662. डा० लक्ष्मीनारायण पाण्डेय : क्या बाणिज्य मंत्रों: यह बताने की कृपा करेंगे कि :

(क) क्या भारत में ट्रेक्टरों की मांग कमी है;

(ख) क्या इन्टरनेशनल ट्रेक्टर कम्पनी प्राक इण्डिया, बम्बई द्वारा 750 ट्रेक्टर सुर्की को निर्यात किये जायेंगे;

(ग) क्या अन्य देशों को भी ट्रेक्टरों का निर्यात किये जाने की सम्भावना है; और

(घ) देश में ट्रेक्टरों की भारी मांग होने हुए भी इस प्रकार ट्रेक्टरों के निर्यात करने के क्या कारण हैं ?

वाणिज्य मन्त्रालय में उपमन्त्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी नहीं। ट्रेक्टरों का स्वदेशी उत्पादन ट्रेक्टरों की वास्तविक वर्तमान मांग को पूरा करने के लिए उपयुक्त है।

(ख) जी हा।

(ग) अन्य देशों को भी ट्रेक्टरों के निर्यात की प्रस्थापना है।

(घ) हम उद्देश्य में कि भारतीय विनिर्माता विदेशी बाजारों में आधार बना मके गुणावगुण अनुसार अल्प सख्या में ट्रेक्टरों के निर्यात की अनुमति दी जा रही है हम निर्यात से देश में ट्रेक्टरों की प्राप्यता पर कोई महत्वपूर्ण प्रभाव नहीं पड़ेगा।

तस्करों को बस्तुओं का पकड़ा जाना

1663. श्री ज्ञानेश्वर प्रसाद बाटव : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि

(क) गत वर्ष तस्करों के विरुद्ध की गई कार्यवाही के फलस्वरूप उनसे कितने मूल्य की बस्तुएं पकड़ी गईं; और

(ख) उक्त अभियान पर सरकार ने कितनी राशि खर्च की और जब्त की गई बस्तुओं की बिक्री से सरकारी खजाने को कितनी राशि प्राप्त हुई ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री प्रबुध कुमार मुखर्जी) : (क) और (ख) सीमानुत्क श्राधिकारियों द्वारा वर्ष 1974 में पकड़े गये तस्करी के माल का अन्तिम मूल्य 6006 लाख रु० था।

निवारक तथा तस्करी विरोधी कार्य के लिए अनन्यरूप में तैनात किये गये कर्मचारियों की सख्या प्रायः कुछ अतिरिक्त कर्मचारियों को तैनात करके बढ़ा दी जाती है। इसलिए तस्करी विरोधी अभियान पर किये गये व्यय को स्पष्ट रूप में बताना सम्भव नहीं है।

चूंकि पकड़े गये माल को तब तक नहीं बेचा जा सकता जब तक अपील आदि का निपटारा नहीं हो जाता इसलिए 1974 में पकड़े गये माल की बिक्री में राज्यकोष को प्राप्त रकम के बारे में बताना सम्भव नहीं है।

Performance of Public Sector Undertakings

1664 SHRI S. R. DAMANI, Will the Minister of FINANCE be pleased to state

(a) the names of public sector industrial units which have shown substantial improvement in performance in 1973-74 over the previous year and how are they faring in the current year;

(b) whether there is increase in their capacity utilization and if so, the particulars thereof; and

(c) the financial results of the working?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) Information regarding 1973-74 is given in Annexure-I. They are expected to maintain the improvement in the current year.

(b) Generally Yes, Sir. The information in respect of 21 of the manufacturing enterprises referred to in Annexure-I is given in statement II. laid on the Table of the House. [Placed in Library. See No. LT-9043/75]. In the other cases, as they are not manufacturing companies, capacity utilisation is not given.